

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 206
TO BE ANSWERED ON 2ND FEBRUARY, 2021

PENALTY FOR ANIMAL CRUELTY

206. SHRI GAUTAM GAMBHIR:

Will the Minister of FISHERIES, ANIMALHUSBANDRY AND DAIRYING
मात्स्यिकी, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether an increase in the penalty for animal cruelty is being considered by amending existing laws which stands at Rs. 50; and
(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(DR. SANJEEV KUMAR BALYAN)

(a)& (b) The Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying has been receiving number of representations from various animal welfare organizations, animal lovers and persons regarding increase in current penalty prescribed in the Prevention of Cruelty to Animal Act, 1960. The Department is examining those representation regarding possibility of increasing the existing penalty.
